

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:54

ANSWERED ON:13.03.2012

HOMELESS PEOPLE

Agarwal Shri Jai Prakash;Banerjee Shri Ambica;Bhoi Shri Sanjay;Gandhi Shri Dilip Kumar Mansukhlal;Paranjpe Shri Anand Prakash;Patel Shri Devji;Patil Shri C. R. ;Rathwa Shri Ramsinhbhai Patalbhai;Sardinha Shri Francisco

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the total number of homeless people in the country, State-wise;
- (b) the action plan and target set under 'Housing for All' programme to address this issue and the funds sanctioned/released and utilised for the purpose during each of the last three years and the current year, State-wise;
- (c) the number of houses sanctioned, constructed and allotted to homeless, urban poor including Scheduled Tribes and other weaker sections during the 11th Five Year plan, State-wise and city/town-wise;
- (d) whether the Government proposes to increase the number of homeless shelters with all the basic amenities in the country during next five year plan; and
- (e) if so, the details thereof alongwith the ratio in which it would be shared by the States and the amount likely to be spent for the purpose?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

- (a): The Census of India, 2001 had estimated 4,47,585 houseless households throughout the country. State-wise detail of houseless households in the country as per 2001 Census is annexed at Annexure.
- (b) & (c): There is no programme called 'Housing for All' implemented by this Ministry. No sanctions for construction of night shelters to urban homeless have been given during Eleventh Five Year Plan, as the scheme of 'Night Shelter for Urban Shelterless' had been discontinued in 2005-06.
- (d) & (e): The National Advisory Council (NAC) has recommended Ministry of Housing & Urban Poverty Alleviation to launch a new scheme called the 'National Programme for Urban Homeless' to provide shelter to urban homeless. However, since the proposal is at a very nascent stage and requisite approvals have not been obtained, it may not be possible to commit on its actual implementation including the total budget and funding pattern.